



Government of Jammu and Kashmir
Civil Secretariat: Revenue Department
Jammu/Srinagar

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Notification

Srinagar, the 3rd August, 2016.

SRO:- 251 In exercise of powers conferred by section 17(1) read with section 18 (1) of the Haj Committee Act, 2002 and in suppression of earlier notification issued on the subject, the Government hereby nominate the following as Members of Jammu and Kashmir State Haj Committee for the term shown against each:-

S.No	Name	Term of the Member
01.	Ms. Mehbooba Mufti, Hon'ble Chief Minister	3 Years with effect from 03-08-2016.
02.	Syed Farooq Ahmad Andrabi, Hon'ble Minister of State.	3 Years with effect from 03-08-2016.
03.	Mr. Nazir Ahmad Laway, Hon'ble Member Parliament	3 Years, with effect from 01-05-2015.
04.	Mr. Mushtaq Ahmad Shah, Hon'ble MLA Tral	3 Years with effect from 03-08-2016..
05.	Mr. Saif-ud-din Bhat, Hon'ble MLC.	upto 02-08-2019.
06.	Agha Syed Muntazir Alsafvi Almosvi	upto 02-08-2019.
07.	Moulana Farooq Ahmad Imam & Khateeb Jamia Masjid Raid Head, Jammu	upto 02-08-2019.
08.	Moulana Riyaz-ul-Haq Noorabadi, Khateeb Jamia Masjid Ziyarat Yaqoob Sarfi Sahab Sonwar	upto 02-08-2019.
09.	Mr. Javid Hussain Beg, Hon'ble MLA Baramulla.	3 Years with effect from 03-08-2016..
10.	Shah Mohd Tantray, Hon'ble MLA, (Poonch) (Haveli)	3 Years with effect from 03-08-2016.
11.	Mr. Zaffar Manhas, Hon'ble MLC	upto 02-08-2019.
12.	Mr. Mehboob Iqbal, Rtd. IAS Officer	upto 02-08-2019.

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